

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
STARRED QUESTION NO. 129
(TO BE ANSWERED ON 19.12.2018)

PENDING COURT CASES

†*129. SHRI HARISHCHANDRA CHAVAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether 521 cases are pending in the court against the persons who secured jobs by submitting fake certificates and 1035 cases are pending for disciplinary action; and
- (b) if so, the details thereof, separately, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)

(a) & (b): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) & (b) of Lok Sabha Starred Question No. 129 to be answered on 19.12.2018 regarding pending court cases

(a) & (b): The data regarding submission of fake caste certificates of Scheduled Castes, Scheduled Tribes and Other Backward Classes for recruitment to Government posts is not centrally maintained as it is the responsibility of the concerned appointing authority to take appropriate action in such cases. However, in pursuance of the directions of the Hon'ble Parliamentary Committee on Welfare of Scheduled Castes and Scheduled Tribes, the Central Government undertook one time exercise in the year 2010 to collect information about appointments secured on the basis of fake/false caste certificates. The information received in the year 2010 revealed that out of 1832 cases of fake/false caste certificates reported by various Departments/Ministries/Organisations, 276 cases resulted in removal/suspension from service, 521 cases were entangled into litigations and in balance 1035 cases, disciplinary cases were pending.

2. The state-wise information is not maintained. The information then received organization-wise is at Annexure.

ANNEXURE

Statement showing the number of cases of fake/ false caste certificates of SCs/STs/OBCs in various Ministries/ Departments/ Organizations/ PSUs.

S. No	Name of the Ministry/Department/ Organisation	Total number of Cases of Fake/False caste certificates	No. of cases where Departmental proceeding has been initiated	No. of cases of fake/false caste certificates pending in Court	Persons suspended/ removed/ Terminated from the services or expired
1.	National Commission for SCs	-	-	-	-
2.	Department of Fertilizers(Min. of Chemical & Fertilizers)	4	3	1	-
3.	Ministry of Water Resources	-	-	-	-
4.	Department of Scientific & Industrial Research	11	3	8	-
5.	-do-	1	-	1	-
6.	Consultancy Development Centre (Min. of Science & Technology)	-	-	-	-
7.	National Research Development Corporation	-	-	-	-
8.	Central Electronics Ltd.	1	1	-	-
9.	Ministry of Urban Development	4	1	2	1
10.	Hindustan Copper Ltd.(Ministry of Mines)	-	-	-	-
11.	Indian Bureau of Mines,National Aluminum Co. Ltd., Orissa	2	-	-	2(one suspended one removed)
12.	Directorate General Civil Aviation, Safdar Jung Airport	-	-	-	-
13.	PMO, South Block	-	-	-	-
14.	Department of Economic Affairs (Min. of Finance)	-	-	-	-
15.	Ministry of Minority Affairs	-	-	-	-
16.	Cabinet Secretariat	-	-	-	-
17.	Ministry of Steel	-	-	-	-
18.	Ministry of Panchayati Raj	-	-	-	-
19.	Ministry of Earth Sciences	-	-	-	-
20.	Ministry of Petroleum & Natural Gas	-	-	-	-
21.	Department of Fertilizers	2	-	-	2

22.	Department of R&D	-	-	-	-
23.	Comptroller Auditor General	-	-	-	1
24.	Department of Heavy Industry (BHEL)	57	21	35	-
25.	Department of Telecom	2	2	-	-
26.	Indian Telephone Industry Bangalore	3	2	1	-
27.	Bharat Sanchar Nigam Ltd	49	38	10	1
28.	Telecom Consultant India Ltd.	-	-	-	-
29.	Maha Nagar Telephone Nigam Ltd.	2	1	-	1
30.	Ministry of Road Transport & Highways	-	-	-	-
31.	Department of Food & Public Distribution of India Central Warehousing Corporation	3	-	2	1
32.	Food Corporation of India	35	1	17	17
33.	Department of Expenditure	-	-	-	-
34.	Ministry of Science and Technology	-	-	-	-
35.	Department of Space	16	14	2	-
36.	Indo Tibetan Border Police (ITBP)	39	4	-	35
37.	Department of Financial Services:				
	(i) Allahabad Bank	1	1	-	-
	(ii) Andhra Bank	36	30	6	-
	(iii) Bank of Baroda	38	33	5	-
	(iv) Bank of India	14	5	9	-
	(v) Bank of Maharashtra	14	1	13	-
	(vi) Canara Bank	44	8	36	-
	(vii) Central Bank of India	135	63	54	18
	(viii) Corporation Bank	1	-	1	-
	(ix) Dena Bank	15	11	4	-
	(x) Indian Bank	79	59	20	-
	(xi) Indian Overseas Bank	112	112	-	-
	(xii) Oriental Bank of Commerce	7	-	-	-
	(xiii) Punjab National Bank	7	3	3	1
	(xiv) Punjab & Sind Bank	-	2	-	5
	(xv) Syndicate Bank	103	-	-	-
	(xvi) Union Bank of India	14	62	41	-
	(xvii) United Bank of India	-	3	9	2
	(xviii) UCO Bank	27	7	20	-
	(xix) Vijaya Bank	1	-	1	-
	(xx) State Bank of India	157	142	13	2

	(xxi) State Bank of Bikaner and Jaipur	-	-	-	-
	(xxii) State Bank of Patiala	-	-	-	-
	(xxiii) State Bank of Hyderabad	21	17	4	-
	(xxiv) State Bank of Mysore	15	7	8	-
	(xxv) State Bank of Travancore	17	3	14	-
	(xxvi) State Bank of Indore	4	2	2	-
	(xxvii) Reserve Bank of India	39	37	2	-
	(xxviii) National Bank of Agriculture & Rural Development, Mumbai	93	51	42	-
	(xxix) IDBI	-	-	-	-
	(xxx) LIC, Mumbai	146	114	32	-
	(xxxi) G.I.C.	-	-	-	4
	(xxxii) New India Assurance	41	34	3	3
	(xxxiii) National Insurance	13	2	8	-
	(xxxiv) Oriental Insurance Co.	41	32	9	-
	(xxxv) United India Assurances	16	3	13	-
	(xxxvi) Agriculture Insurance Co. of India	-	-	-	-
	(xxxvii) Syndicate Bank	-	-	-	-
	(xxxviii) Board for Industrial & Financial Reconstruction.	4	2	2	-
	(xxxix) Small Industries Development Bank of India	1	-	-	1
		50	22	20	8
38.	Department of Atomic Energy, Mumbai	1	-	-	1
39.	Staff Selection Commission	-	-	-	-
40.	Ministry of Parliamentary Affairs	-	-	-	-
41.	Department of Commerce (Min. of Commerce & Industry)	13	7	6	-
42.	R&DO (Ministry of Defence)	14	9	1	4
43.	Department of Personnel & Training	-	-	-	-
44.	Central Bureau of Investigation (CBI)	5	1	4	-
45.	Border Security Force (BSF)	91	6	2	83

66	Inter State Council Secretariat (Min. of Home Affairs)	-	-	-	-
47	Ministry of Power (PSUs)	15	3	3	9
8	Department of Agriculture and Cooperation	2	-	1	1
9	M/o Defence (Deptt. of Defence)	62	8	8	46 (23 terminated/ removed/expired) 18 (castes changed from reserved category to General, out of which 2 took VRS) (2 took VRS) (2 cases settled in favour of employees) (one reinstated)
0.	Department of Information Technology	2	-	-	2 removed.
1.	Department of Defence Production:				
	(i) Hindustan Aeronautics Ltd (HAL)	4	-	4	-
	(ii) BEML Ltd.	5	-	2	3
	(iii) Hindustan Shipyard Ltd.	5	3	2	-
	(iv) Mishra Datu Nigam Ltd.	6	3	-	3
	(v) Bharat Electricals Ltd.	1	-	-	1
	(vi) Bharat Dynamics Ltd.	3	2	1	-
	(vii) Director General Quality Assurance (DGQA)	18	14	1	3
	(viii) Ordnance Factory Board (OFB)	30	6	10	14
2.	M/o Health & Family Welfare (W&PG Section)	18	14	3	1
	Total:	1832	1035	521	276
